

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 123 of 2017 IN
DFR No. 142 of 2017**

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Essar Oil Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapoor
Mr. Abhishek Munot

Counsel for the Respondent(s) : -

ORDER

**IA No. 123 of 2017
(Application for condonation of delay in filing)**

List the matter on **06.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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